

**Firemen on daily wage basis in CPWD**

3683. SHRI P. JEEVARA THINAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the strength of fire-fighting crew under the Central Public Works Department in New Delhi;

(b) the number of firemen working on daily wage basis since 1982;

(c) whether the deployment of such firemen is in keeping with the rules laid down; and

(d) the steps being taken to regularise the services of firemen working on daily wages ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Sanctioned strength of the fire fighting crew under CPWD for various categories is as follows :—

(1) Fire Officer	1
(2) Fire Superintendent	1
(3) Leading Firemen	13
(4) Firemen	104
(5) Motor Lorry Driver	19
(6) Khalasi	6

(b) Four persons are working as Firemen w.e.f. 24.12.85 on daily wage basis.

(c) and (d) Yes. The daily wage firemen will be considered for regularisation in due course as per the prescribed procedure.

**Setting up of T.V. relay centre in Sundergarh in Orissa**

3684. SHRI MAURICE KUJUR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether there is any proposal to set up a television relay centre in Sundergarh in Orissa during 1987-88; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) and (b) A 100 watt T.V. transmitter is expected to be installed and commissioned at Sundergarh during 1987-88. Orders for the major equipment have already been placed.

**Small and marginal holdings**

3685. SHRI AJOY BISWAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of small and marginal holdings in the country in 1976 and in 1986;

(b) whether small and marginal holdings have increased to a great extent during this period,

(c) if so, the reasons for such an increase;

(d) whether Government have made any study in this regard; and

(e) if so, the result of the study ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANANI YADAV) : (a) and (b) The number of small and marginal holdings in the country has increased from 59.25 million in 1976-7 to 66.68 million in 1980-81. The result for 1985-86 census have not yet become available from the States.

(c) Reasons for this increase may be attributed to implementation of redistributive land reform measures as well as devolution of landed property through the process of inheritance.

(d) No, Sir.

(e) Does not arise.

#### Possession of LIG flats in Motia Khan

3686. SHRI JANAK RAJ GUPTA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a draw for allotment of LIG flats, situated at Motia Khan, Delhi, under General Category was held by DDA in March, 1982;

(b) if so, whether possession of these flats has been given to the allottees; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The draw for allocation in Motia Khan for LIG flats was held in March, 1982 but the draw for specific allotment is yet to be held;

(b) Does not arise in view of reply to Part (a) above.

(c) Original contractor M/s Manohar Singh Sahney & Co. had abandoned the work in May, 1985 and gone to the Delhi High Court. Balance work of LIG flats have been awarded and these are likely to be completed in phases. In phase-I about 500 LIG flats are expected to be completed by September, 1987. In phase II balance 202 flats are expected to be completed by June, 1988.

*[Translation]*

#### Demolition of jhuggies in Delhi

3687. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the total number of jhuggies demolished in Delhi during the last four years and the number of persons who have been provided with alternative sites for residential accommodation out of them;

(b) whether Government propose to allot any site for residential purpose to the remaining persons;

(c) if so, the time by which and the place where the sites are proposed to be allotted to them; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.

*[English]*

#### Wages for Child Labour

3688. SHRIMATI USHA CHOUHDARY : Will the Minister of LABOUR be pleased to state :

(a) whether there is a proposal under consideration of the Union Government to bring the wages of child labour at par with the wages of adult labour ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b) State Governments/Union Territories have been addressed to fix the same wages for children and adults.

#### Development of coconut in Kerala

3689. SHRI K. MOHANDAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made a special allocation of funds for the development of coconut in Kerala ;

(b) if so, the details therefor ; and

(c) whether the money has since been released ?